COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP No. 18 of 2015 in IA No. 251 of 2015 & IA No. 187 of 2015 in Appeal No. 21 of 2014

Dated: 09th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Indian Wind Energy Association & Anr. …Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-8 to R-9

ORDER

List the matter for hearing on ***19.07.2016.***

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson